

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2765**

TO BE ANSWERED ON THE 13TH MARCH, 2018 /PHALGUNA 22, 1939 (SAKA)

SMUGGLING OF DRUGS THROUGH AIRPORTS

2765. SHRI K.C. VENUGOPAL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of cases of smuggling and illegal transportation of drugs reported from various airports in the country including Kochi, airport-wise;

(b) whether the Government has taken any exclusive measures to check the smuggling of various kinds of drugs through airports in the country; and

(c) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a): The number of cases of smuggling and illegal transportation of drugs reported from various agencies (as reported by NCB) at various airports in the country during the year 2017, airport-wise are as under:-

S.No	Name Of Airport	Total Cases
1	IGI Delhi	14
2	Bangalore	4
3	Madurai	3
4	Chennai	4
5	Trichy	1
6	Mumbai	12
7	Kolkata	5
8	Goa	1
9	Andman& Nicobar Island	2
10	Dehradun	1
11	Ahmedabad	1
12	Mangalore	1
13	Ernakulam (Kochi)	3
	Total Cases	52

(b) & (c) The following measures have been taken to prevent drugs smuggling through Airports :-

(i) Strict vigil, enforcement and coordination at Airports by the law enforcement agencies.

(ii) Profiling of suspected passengers.

(iii) Training programme for Government agencies and Staff of Airlines deployed at Airports.

(iv) MOU/Bilateral agreements on drug related matters with 36 countries.

(v) Sharing of information with foreign agencies.
